

GOVT. OF NCT OF DELHI
HEALTH & FAMILY WELFARE DEPARTMENT
(HR-MEDICAL BRANCH)
9TH LEVEL, A – WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI – 2

No. F. 11/13/H&FW/HR-Medical/2020/CD#1126000847/881-890

Dated: 07/04/2020

ORDER

Subject: - Awarding compensation to family of employees who die of COVID 19 disease while on COVID 19 duty.

The Government of NCT of Delhi vide Cabinet Decision No. 2819 dated 01-04-2020 has approved as follows: -

"Any person attending COVID 19 patients including Doctor, Nurse, Para-Medical Staff, Sweeper or any other staff, whether temporary or permanent employee, in Government or Private Sector, if expire by contracting the disease during discharge of his/ her duty, his/ her family shall be compensated with ex gratia amount of Rupees One Crore, posthumously.

Upon receiving the recommendation from the Medical Superintendent/HOD/In-charge of the Hospital/Medical Institution, the recommendation will be processed by Health & Family Welfare Department, GNCT of Delhi and shall be put up through Minister (H&FW) for the approval of Hon'ble Chief Minister".


(S.M. Ali)

Spl. Secretary (H&FW)

No. F. 11/13/H&FW/HR-Medical/2020/CD#1126000847/881-890

Dated: 07/04/2020

Copy for information to: -

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister of Delhi.
3. Secretary to Hon'ble Dy. Chief Minister of Delhi.
4. Secretary to Hon'ble Minister of H&FW Delhi.
5. OSD to Worthy Chief Secretary, Delhi.
6. All HoDs of Departments under GNCT of Delhi.
7. All MSs/ MDs/ HoDs/ Hols of Hospitals/ Institutions under H&FW Department, GNCT of Delhi.
8. PS to Secretary, H&FW, GNCT of Delhi.
9. PA to Spl. Secretary (HR-M), H&FW, GNCT of Delhi.
10. Guard File.


(S.M. Ali)

Spl. Secretary (H&FW)